ITEM NO.7 COURT NO.5 SECTION II

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 35524/2019

(Arising out of impugned final judgment and order dated 09-10-2017 in CRLA No. 1183/2017 passed by the High Court Of Judicature At Allahabad)

KHURSHEED AHMAD

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. ARJUN GARG, ADVOCATE HAS FILED VAKALATNAMA/APPEARANCE ON BEHALF OF THE HIGH COURT OF MADHYA PRADESH, JABALPURMR. ABHIMANYU TEWARI, ADVOCATE HAS FILED VAKALATNAMA/APPEARANCE ON BEHALF OF THE PUNJAB AND HARYANA HIGH COURT AT CHANDIGARHMR. AJAI KUMAR SRIVASTAVA, ADVOCATE HAS FILED VAKALATNAMA/APPEARANCE ON BEHALF OF STATE OF U.P. M/S PAREKH AND CO., ADVOCATES HAVE FILED VAKALATNAMA ON BEHALF OF HIGH COURT OF PATNA HIGH COURT AND MR. ABHINAV MUKERJI, ADVOCATE HAS FILED VAKALATNAMA/APPEARANCE ON BEHALF OF STATE OF BIHAR, MR. GOPAL JHA, ADVOCATE HAS FILED VAKALATNAMA/APPEARANCE ON BEHALF OF HIGH COURT OF RAJASTHAN, MR. APOORV SHUKLA, ADVOCATE HAS FILED HIS VAKALATNAMA/APPEARANCE ON BEHALF OF HIGH COURT S. KENJALE, ADVOCATE FOR HIGH COURT OF MUMBAI.

-PLS SHOW NAME OF MR. TUSHAR MEHTA, WHO IS LEARNED SOLICITOR GENERAL IN THIS MATTER.

IA No. 160590/2019 - CONDONATION OF DELAY IN FILING

IA No. 69290/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 162005/2019 - EXEMPTION FROM FILING O.T.

IA No. 160591/2019 - EXEMPTION FROM FILING O.T.

IA No. 162004/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 04-05-2022 These matters were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE L. NAGESWARA RAO HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Devadatt Kamat, Sr Adv Mr Rajesh Inamdar, Adv. Mr. Pai Amit, AOR

For Respondent(s) Mr. ArdhendumauliKumarPrasad,AAG Mr. Adarsh Upadhya,AOR Mr. Abhimanyu Tewari, AOR

Ms. Eliza Bar, Adv.

Mr. Tushar Bathija, Adv.

Mr. Adarsh Upadhyay, AOR

Mr. Yashvardhan, Adv.

Mr. Apoorv Shukla, AOR

Ms. Smita Kant, Adv.

Ms. Ishita Farsaiya, Adv.

Ms. Prabhleen Kaur, Adv.

Mr. Ayush Acharjee, Adv.

Ms. Kritika Nagpal, Adv.

Mr. Arjun Garg, AOR

Mr. Aakash Nandolia, Adv.

Mr. Sagun Srivastava, Adv.

Ajai Kumar Srivastava, Adv

Mr. Prashant S. Kenjale, Adv.

M/S Parekh And Co.

Mr. Abhinav Mukerji, AOR

Ms. Bihu Sharma, Adv.

Ms. Pratishth Vij, Adv.

Mr. Akshay C.Shrivastava, Adv.

Mr. Gopal Jha, Adv

UPON hearing the counsel the Court made the following O R D E R

List on 10.05.2022.

Names of Mr.Tushar Mehta, Ld.SG and Mr.K.M.

Natraj, Ld.ASG may be shown in the cause list.

(B. Parvathi) Court Master (Anand Prakash)
Court Master